

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA  
UNSTARRED QUESTION NO. 3573  
TO BE ANSWERED ON 15.07.2019

**Survey on Cost of Medical Courses**

**3573.** SHRI LAVU SRI KRISHNA DEVARAYALU:

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :**

(a) whether the Government has conducted a study/survey to assess if meritorious students from middle class socio-economic background can afford to pursue undergraduate and postgraduate medical courses, if so, the details thereof;

(b) whether the Government has any proposal to implement a policy to bring down the cost of undergraduate and postgraduate medical courses in the country, if so, the details thereof; and

(c) whether the Government is proposing to relax the requirements for establishing new medical colleges without compromising on the quality of education, if so, the details thereof?

**ANSWER**

**MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SHRI RAMESH POKHRIYAL 'NISHANK')**

**(a) & (b)** The information has been collected from Ministry of Health and Family Welfare. In government medical colleges, the Graduate and Post Graduate Medical seats are highly subsidized.

In the case of private unaided medical colleges, the fee structure is decided by the Committee set up by the respective State Government under the Chairmanship of a retired High Court Judge in pursuance of the directions of the Hon'ble Supreme Court of India. It is for the Committee to decide whether the fee proposed by an Institute is justified and the fee fixed by the Committee is binding on the Institute. As per Medical Council of India (MCI) regulations, private medical institutions shall pay stipend to post graduate students at par with Government colleges in the State.

**(c)** For establishment of new medical colleges, regulations of Medical Council of India have been amended to provide the following relaxation:

(i) Diplomate of National Board (DNB) qualification has been recognized for appointment as faculty to take care of shortage of faculty.

(ii) Enhancement of maximum intake capacity at MBBS level from 150 to 250.

(iii) Relaxation in the norms of setting up of Medical College in terms of requirement for faculty, staff, bed strength and other infrastructure.

(iv) Minimum requirement of land for establishment of medical college in metropolitan cities as notified under Article 243P(c) of the Constitution of India has been dispensed with.

(v) Consultant / Specialists working in District Hospital have been allowed to be designated as Professor with experience of more than 18 years with 4 Research Publication and Associate professor with experience of more than 10 years with 2 Research Publication.

(vi) Enhancement of age limit for appointment/ extension/ re-employment against posts of teachers/dean/principal/ director in medical colleges upto 70 years.

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